

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Wednesday, the 10th March , 2010.**

PROPERTY OF HARYANA WAKF

BOARD

***102. SH. AFTAB AHMED, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) the districtwise total property of Haryana Wakf Board in the State;
 - (b) whether whole of the property is in the possession of Wakf Board togetherwith the details of the property in illegal possession;
 - (c) the steps being taken to vacate property from illegal possession; and
 - (d) whether there is any proposal for providing land for graveyards in the villages and towns in the State of Haryana where Muslim population resides and there no Wakf Board property exists?
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SUMIT KUMAR

Chandigarh:

The 4th March, 2010

Secretary,

Haryana Vidhan Sabha